

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 26 OF 2017 & IA NO. 1042 OF 2018

APPEAL NO. 27 OF 2017 & IA NO. 1043 OF 2018

APPEAL NO. 318 OF 2017 & IA NO. 74 OF 2017

Dated: 25th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 26 OF 2017 & IA NO. 1042 OF 2018

In the matter of:

Punjab State Power Corporation Ltd. & Ors.	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Shambhu Upadhyay for
Mr. Vishal Choudhri

Counsel for the Respondent(s) : Ms. Gitanjali N.Sharma for
Mr. Sakesh Kumar for R-1

APPEAL NO. 27 OF 2017 & IA NO. 1043 OF 2018

In the matter of:

Shri K. D. Choudhary, CMD, Punjab State Power Corporation Ltd.	Appellant(s)
Versus		
Punjab State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Choudhri

Counsel for the Respondent(s) : Ms. Gitanjali N.Sharma for
Mr. Sakesh Kumar for R-1

Mr. Praveen Kumar
Mr. Sameer Rai for R-2

APPEAL NO. 318 OF 2017 & IA NO. 74 OF 2017**In the matter of:**

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Chaudhri

Counsel for the Respondent(s) : Ms. Gitanjali N.Sharma for
Mr. Sakesh Kumar for R-1

Mr. Praveen Kumar
Mr. Sameer Rai for R-2

ORDER

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **11.04.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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